

MANIPUR GAZETTE

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**GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)**

NOTIFICATION
Imphal, the 21st October, 2022

No. RRDP-47/1/2022-DP-DP(A): In exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Manipur hereby make the following rules regulating the method of recruitment to the post of **Electrician** in the Department of Youth Affairs and Sports(YAS), Government of Manipur as shown in the M.P.S.C. Form-8, namely:-

1. Short title :- These rules may be called the Department of Youth Affairs and Sports(YAS), Government of Manipur **Electrician** Recruitment Rules, 2022.
2. Application :- These rules shall apply to the post specified in column 1 of the M.P.S.C. Form-8 hereto annexed.
3. Classification, Scale of pay, method of recruitment etc. :- Classification of the said post, scale of pay, method of recruitment and other matters connected therewith shall be specified in the columns 3 to 13 of the said MPSC Form-8.
4. Disqualifications :-
 - (a) No person , who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of its taking place during the life time of such spouse, shall be eligible for appointment to the aforesaid post, and
 - (b) No woman, whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the said post.

Provided that the Governor of Manipur may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

5. **“Power to relax** – Where the Governor is of opinion that it is necessary or expedient so to do, he may order, for reasons to be recorded in writing and in consultation with the Department of Personnel, Government of Manipur for relaxation of any of the provisions of these rules with respect to any class or category of persons or posts.”

6. These rules shall come into force with effect from the date of publication in the Manipur Gazette.

By orders & in the name of the Governor,

K. NALINI DEVI,
Deputy Secretary to the Govt. of Manipur.

MPSC Form 8**No. RRDP-47/1/2022-DP-DP(A)****Dated, the 21st October, 2022****RECRUITMENT RULES FOR THE POST OF ELECTRICIAN IN THE DEPARTMENT OF
YOUTH AFFAIRS AND SPORTS (YAS), MANIPUR.**

1	Designation of Post(s)	Electrician
2	No. of Post(s)	Total no. of sanctioned posts of Electrician in YAS Deptt.
3	Classification	GCS Group-C (Non-Ministerial)
4	Scale of pay	Level -6 in pay matrix as prescribed in MS(RP) Rules, 2019
5	Whether selection post or non-selection post	N.A.
6	Age for direct recruits	38(thirty eight) years & below (upper age limit is relaxable for Govt. servants appointed under the Govt. of Manipur to the extent of the period of continuous services put in the post/service and by 5 years for SC/ST candidates and by 3 years for OBC candidates and a Govt. servant who belongs to SC/ST will get the facility admissible to a Govt. servant in addition to the relaxation admissible to SC/ST candidates).
7	Educational and other qualifications required for direct recruits	Matriculate (10 th Pass) and ITI Electrical Certificate Course Desirable: Knowledge of Manipuri/ Hindi.
8	Whether age and educational qualification prescribed for the direct recruits will apply in the case of promotees	N.A.
9	Period of probation, If any	2 (two) years
10	whether by direct recruitment or by promotion or by deputation/ transfer & percentage of the total sanctioned post to be filled by various methods:	By direct Recruitment
11	In case of recruitment by promotion/ deputation/ transfer, grades from which promotion/ deputation/ transfer to be made	N.A.
12	If a DPC exists, what is its composition	Class-III D.P.C
13	Circumstances in which MPSC is to be consulted in making recruitment	N.A.

K. NALINI DEVI,
Deputy Secretary (DP) Government of Manipur.